## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

## 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI <u>DAILY CAUSE LIST DATED 04.07.2023</u>

**COURT OF REGISTRAR** 

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2648 of 2023 in Comp. App. (AT) (Ins) No of 2023	Vivek Prakash Vs. Dinesh Kumar Gupta	Dinesh Kumar Gupta
2.	I.A. No. 2656 of 2023 in Comp. App. (AT) (Ins) No of 2023	Mehul Parekh & Ors. Vs. Unimark Remedies Ltd. & Anr.	Heena George
3.	I.A. No. 2662 of 2023 in Comp. App. (AT) (Ins) No of 2023	Regional P.F. Commissioner Vs. Vipul Garg Liquidator	B.B. Pradhan
4.	I.A. No. 2663 of 2023 in Comp. App. (AT) (Ins) No of 2023	Namdeo Hindurao Patil Vs. Indrajit Mukherjee Liquidator Warana Dairy & Agro Industries Ltd. & Ors.	Neha Agarwal
5.	I.A. No. 2664 of 2023 in Comp. App. (AT) (Ins) No of 2023	Dharampal Premchand Vs. Jitendra Bhandari & Ors.	Brajesh Kumar
6.	I.A. No. 2670 of 2023 in Comp. App. (AT) (Ins) No of 2023	Vikram Kumar, Proprietor Sourya Containers Leasing Company Vs. Aranca (Mumbai) Pvt. Ltd.	Dilip Kumar Niranjan
7.	I.A. No. 2678 of 2023 in Comp. App. (AT) (Ins) No of 2023	Parmendra Singh Vs. Sare Gurugram Pvt. Ltd. & Ors.	Sanju Kumar

8.	I.A. No. 2681 of 2023 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd & Ors.	Raunak Dhillon
9.	I.A. No. 2692 of 2023 in Comp. App. (AT) (Ins) No. 667 of 2021	Balkrishna S.Pawar & Ors. Vs. Vikas Prakash Gupta, Resolution Professional of Corporate debtor & Ors.	Dhairyashil Salunke
10.	I.A. No. 2717 of 2023 in Comp. App. (AT) No. 402 of 2018	Shri Brijesh Uppal Vs. MTS Logistics Pvt. Ltd. & Anr.	S.S.Somria

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2. Website: www.nclat.nic.in

By order -sd/-

**Assistant Registrar**